

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 132 of 2011 &

I.A. No. 214 of 2011

&

APPEAL No. 133 of 2011 &

I.A. No. 215 of 2011

Dated :2nd November, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Tata Power Company Ltd.
Versus**

....Appellant (s)

M.E.R.C & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Jaideep Gupta, Sr. Adv. with
Mr. Sitesh Mukherjee &
Mr. Avijeet Kr. Lala

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra
& Mr. Sugam Sethi for R.1
Mr. J.J. Bhatt, Sr. Adv. With
Ms. Anjali Chandurkar for R.2

APPEAL No. 133 of 2011 &

I.A. No. 215 of 2011

**Mumbai International Airport Pvt. Ltd.
Versus**

....Appellant (s)

M.E.R.C & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Ms. Kanika Aganhotri & Mr. Vibhu Sharma
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra
& Mr. Sugam Sethi for R.1
Mr. Vaijeet Kr. Lala for Tata Power
Mr. J.J. Bhatt, Sr. Adv. With
Ms. Anjali Chandurkar for R.2

ORDER

Post the matters for hearing on **01.12.2011** at 2.30 p.m. In the meantime, pleadings be completed on or before 20.11.2011.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/SS